

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:348
ANSWERED ON:23.12.2008
INTEGRATED CHECK POSTS
Adhalrao Patil Shri Shivaji

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has decided to set up integrated check posts for cargo and passenger traffic at entry points on the land borders with Pakistan, Nepal, Bangladesh and Myanmar;
- (b) if so, the details thereof;
- (c) the points at the borders identified for setting up of check posts; and
- (d) the steps taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO.348 FOR 23.12.2008 REGARDING "INTEGRATED CHECK POSTS"

(a) to (c): Yes, Sir. It has been decided to set up Integrated Check Posts (ICPs) at the 13 identified entry points on the land borders of the country with Pakistan, Nepal, Bangladesh and Myanmar, as indicated below:

Sl.No. Location State Border

1. Raxaul Bihar India-Nepal

2. Attari/Wagah Punjab India-Pakistan

3. Petrapole West Bengal India-Bangladesh

4. Moreh Manipur India-Myanmar

5. Dawki Meghalaya India-Bangladesh

6. Akhaura/Agartala Tripura India-Bangladesh

7. Hili West Bengal India-Bangladesh

8. Chandrabangha West Bengal India-Bangladesh

9. Sutarkhandi Assam India-Bangladesh

10. Kawarpuchiah Mizoram India-Bangladesh

11. Jogbani Bihar India-Nepal

12. Sunauli Uttar Pradesh India-Nepal

13. Rupaidiha Uttar Pradesh India-Nepal

The ICPs would house all the regulatory agencies like Immigration, Customs, Border Security etc. together with other support facilities, in a single premises, in an integrated manner. An institutional framework viz. the Land Ports Authority of India (LPAI), proposed to be established, will be charged with the responsibility to undertake the construction, management and maintenance of ICPs.

(d) An outlay of Rs.635 crore has been approved for the setting up of ICPs through a new Plan Scheme in the 11th Five Year Plan.

An Empowered Steering Committee (ESC) has been constituted in the Ministry of Home Affairs, as an interim arrangement, till such time the Land Ports Authority of India (LPAI) is constituted, to facilitate the development of ICPs.

The Detailed Project Reports (DPRs) of all the 13 ICPs have already been prepared and the preparation of Detailed Engineering Reports (DERs) is in progress.

The Land Ports Authority of India Bill, 2008 has also been introduced in the Lok Sabha on 18th December, 2008.